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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.L.P. 607/2023**

**M/S. BMCP SOLUTIONS INDIA PVT LTD**

.....Petitioner

Through: None

versus

**M/S. P.M ENTERPRISES**

.....Respondent

Through: None

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) AMITABH RAWAT(DHJS)**

**ORDER**

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**17.07.2025**

The present matter is listed before the undersigned under the **Special Mediation Drive: Mediation 'For the Nation'**.

None has appeared on behalf of the parties.

Let this matter be sent back to the Hon'ble Court for further directions.

**AMITABH RAWAT (DHJS)**  
**JOINT REGISTRAR (JUDICIAL)**

**JULY 17, 2025/NI**